

use of conventional communication channels which are usually disrupted by cyclones and thus ensures high reliability of dissemination of information.

(c) 100 Disaster Warning receivers have already been set up during the Seventh Five Year Plan along the South Andhra Pradesh and North Tamil Nadu coasts. 50 additional Units are proposed to be installed during the Eighth Plan in coastal areas of West Bengal, Orissa, North Andhra Pradesh and Gujarat.

[*Translation*]

### **Setting up of Bal Vishwavidyalaya**

2026. SHRI BALESHWAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a Bal Vishwavidyalaya;

(b) if so, when and the names of the place where it is proposed to be set up;

(c) whether Government are considering to set up more such vishwavidyalaya in other parts of the country especially in eastern Uttar Pradesh;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No such proposal is under consideration of the Central Government.

(b) to (e). Do not arise.

[*English*]

### **Recruitment in Defence Forces**

2027. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether unsuccessful candidates were found to have been recruited in the Armed Forces in the past few years;

(b) if so, the steps taken to check such enrollments; and

(c) the details of the fraudulent recruitments/enrollments in the Defence Forces during the last 3 years-Force-wise; with details of action taken against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). *Army*

During the period 1986-87 to 1988-89, a case involving appointment of 30 unsuccessful candidates to the post of Havildar Clerk was detected. All these candidates have been ordered to be discharged from service. During the same period 52 cases of production of false educational/domicile certificates by candidates were also detected and all of them have been discharged from service.

*Navy*

Five cases of fraudulent entry on grounds of production of false certificates (age, educational qualification) were detected during the last three years. The concerned Recruits were summarily tried and discharged from service.

*Air Force*

There has been no case of fraudulent

recruitment/enrollment in the Indian Air Force.

#### *Remedial Measures Taken*

In order to prevent fraudulent/irregular enrollment in the Armed Forces, the following steps have been taken:

- (i) A well established procedure of screening the qualifications at various stages of the recruitment process has been laid down.
- (ii) A Strict control and check over printing, custody and distribution of Question papers is being exercised.
- (iii) Evaluation of Answer Books and compilation of results/merit lists are being carried out by properly constituted Boards of Officers. Each page of the merit list is signed in ink by the Board of Officers as well as the countersigning authority.
- (iv) A proper fool-proof system of checking the utilisation of vacancies against demand is being followed.
- (v) proper action is being taken by the recruiting agencies/user units to verify the age and educational qualifications of the candidates from their respective educational institutions, in addition to the normal Police verification of character and antecedents. If any adverse report is received from any of the above agencies, necessary disciplinary action is initiated accordingly.

#### *Details of Action Taken Against Guilty Officials*

During the last three years 13 officers (i.e. 12 Service Officers and one Civilian Officer) have been found blameworthy for

malpractices in recruitment of the Service Officers. While one officer has been cashiered (dismissed), two have been reprimanded and disciplinary action is in progress against the remaining 9. The Civilian Officer has been suspended from Service and his case is now under investigation of the C.B.I.

[*Translation*]

#### **Opening of Kendriya Vidyalayas in U.P.**

2028. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any proposal to open a Kendriya Vidyalaya in Didihat (District Pithoragarh) in Uttar Pradesh;

(b) if so, the reaction of Government thereto; and

(c) the date by which Kendriya Vidyalaya is proposed to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a). The Kendriya Vidyalaya Sangathan has not received any proposal from any prescribed sponsoring agency for opening a Kendriya Vidyalaya in Didihat (Pithoragarh) in Uttar Pradesh.

(b) and (c). Do not arise.

[*English*]

#### **Decision on Centrally Sponsored Schemes**

2029. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state: